

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:736

ANSWERED ON:29.07.2010

TARIFF HIKE BY AIRLINES

Dashmunsi Deepa ;Mishra Shri Mahabal ;Pakirappa Shri S.

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Directorate General of Civil Aviation (DGCA) is aware that some airlines have increased their tariffs during the last three years;
- (b) if so, the number of times air fares have been increased during the said period, airlines-wise and the percentage thereof;
- (c) whether the DGCA/Government proposes to appoint an Aviation Regulator for fixing the air fares; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a) & (b): Airfares are not being regulated by the Government. Airlines are free to charge airfares as per market forces. Over the past few years airfares have varied in line with demand and market dynamics.
- (c) & (d): There is no such proposal under consideration.